

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 224
Appeal No. 640/58 & 59/ND/2018

IN THE MATTER OF:
D P Plastic Pvt. Ltd. & Ors.

...

Applicant

Under Section: 58 & 59

Order delivered on 27.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 25.11.2022.


(T.S. SINGH)
COURT OFFICER